

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

Original Application no. 325/2022

**IN THE MATTER OF:**

Vijender Sharma

.....Original Applicant

Versus

State of Haryana

.....Respondent

**REPORT ON BEHALF OF COMMISSIONER MUNICIPAL  
CORPORTAION GURUGRAM & HARYANA STATE  
POLLUTION CONTROL BOARD HSPCB, IN  
COMPLIANCE OF ORDER DATED 28/07/2022**

**MOST RESPECTFULLY SHOWETH:-**

1. This Hon'ble Tribunal has given order on the complaint of Sh. Vijender Sharma during the hearing on dated 28/07/2022 in reference to the reply filed by the joint committee, that:-

*"We have gone through the report. We find that the Joint Committee has attached photograph of the persons present taken at the time of inspection but the Joint Committee has not attached photographs of the STP in the basement and the eleven rain water harvesting structures. The Joint Committee has not attached copies of the consent with its*

*report and has not mentioned about compliance with consent conditions, also the quantity of the sewage generated, treatment capacity of the STP and sewage treated in the STP, quantity of treated water utilized in the society and quantity of treated water sent to other projects and any prospective plan to connect the sewage to Municipal Sewer Drain.*

*In the meanwhile, HSPCB in coordination with Municipal Corporation of Gurugram is directed to look into the aspects referred to above and take further remedial action including issuance of further appropriate direction to the Project Proponent for making remaining two Rain Water Harvesting System functional”.*

2. In compliance to these orders the team comprising Sh. Vivek Gill, Superintending Engineer-II, MCG, Sh. Sandeep Singh, Regional Officer, HSPCB, Gurugram Region (South), Sh. Divyanshu, AEE, HSPCB, Gurugram Region (South) & Sh. Ashish, SDO, MCG again visited the said site. The point wise compliance to the observations of Hon'ble NGT is as under:

The photographs of the STP in the basement and 11 rain water harvesting pits are attached herewith as **Annexure R/1** and **R/2**. The copy of the Environment Clearance and Consent to Operate issued by the HSPCB is attached as **Annexure-R/3** and **Annexure R/4**. The total capacity of the STP is 450 KLD. The unit has installed two flow meters in the collection tank after bar screen and as per the logbook and reading of the meters the quantity of the total sewage generated is approximately 310-330 KLD. The copy of the log book is attached as **Annexure R/5**. The unit has also provided flow meter at the outlet of the treated water tank and the reading of the same is reflecting in the logbook attached as Annexure R/5. The unit is using treated effluent into 3 heads and not provided any separate meter in these heads.

- a) Unit is using approximate 20-30 % of treated effluent back into flushing system and unit had installed the dual plumbing sytem in the whole society for the same.
- b) The unit is using treated effluent/water into gardening purpose in the society. The unit has not provided any separate meter for the effluent/water used for the gardening purpose in the society.
- c) The unit is using treated effluent/water for construction purpose in the other society. The unit has also not provided any meter for the effluent/water used in another society for construction purpose. But the unit has made a logbook for the tankers which are carrying the effluent/water for construction activity. Copy of logbook is attached as **Annexure R/6**.

As per the discussion with the officers of the Haryana Sehari Vikas Pradhikaran, Gurugram they are installing the sewer lines across the master roads in the said sector. The work of the same is under process.

As per the report of the Municipal Corporation Gurugram, attached as **Annexure R/7**, all the 11 rain water harvesting structures are funcnatical and the photographs of the same is attached above.

The Report is submitted for kind consideration of this Hon'ble Tribunal. The direction passed by this Hon'ble Tribunal shall be complied with in true letter and spirit.

Place: Gurugram  
Dated: 26/8/2022



**Regional Officer HSPCB,  
Gurugram Region (S)**

N 28°24'52.14204" (LAT)

E 76°56'12.08256" (LONG)

Altitude: 223 m a.s.l

8/16/22 5:20 PM

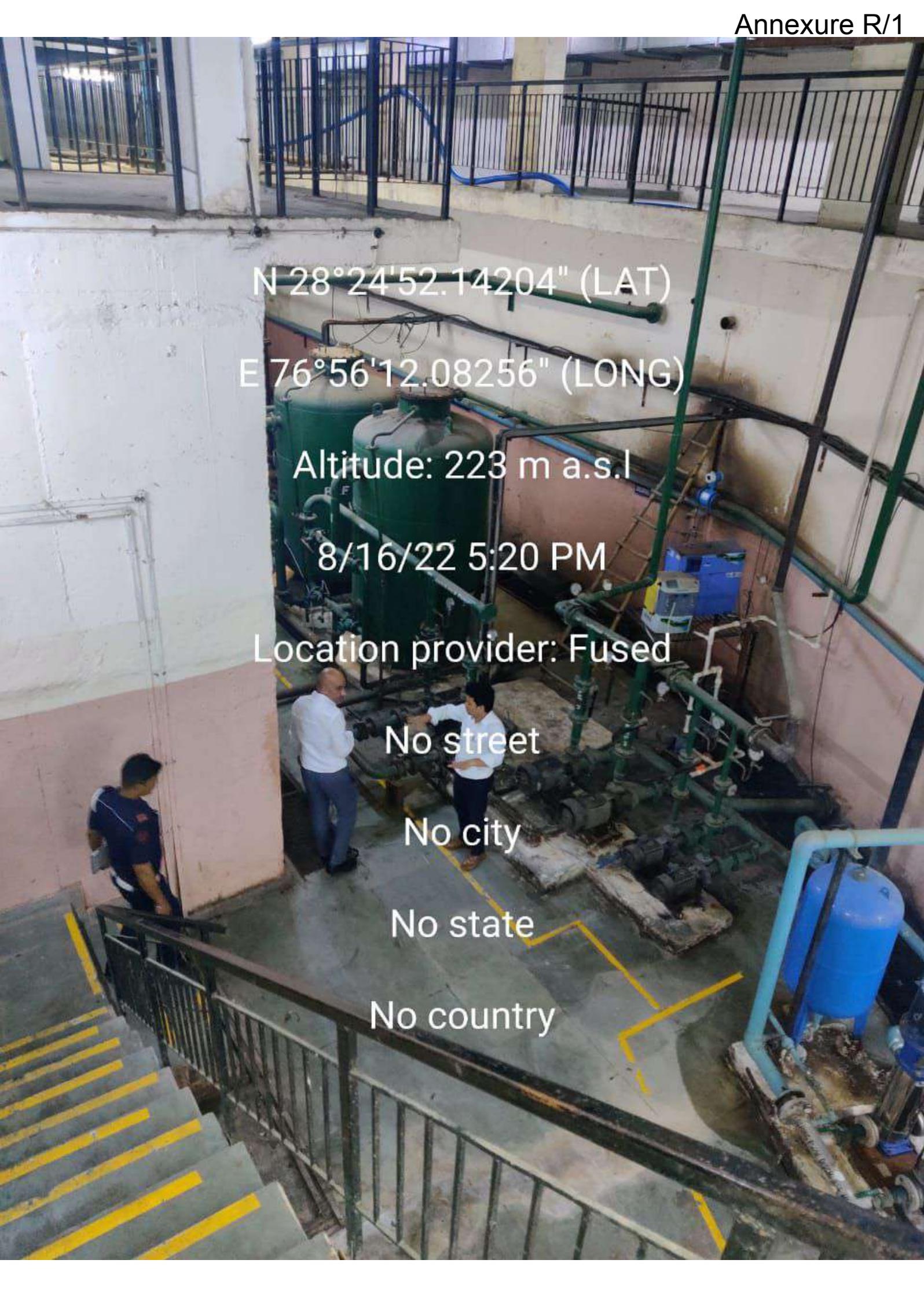
Location provider: Fused

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No city

No state

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A photograph of the interior of a water treatment plant. The scene is dominated by large, green cylindrical tanks and a complex network of pipes and valves. The floor is concrete with a yellow safety line. In the background, there are more tanks and a walkway with a metal railing. The walls are a mix of white and reddish-brown. The lighting is somewhat dim, with some bright spots from overhead lights.

N 28°24'56.78748" (LAT)

E 76°56'22.70184" (LONG)

Altitude: 226 m a.s.l

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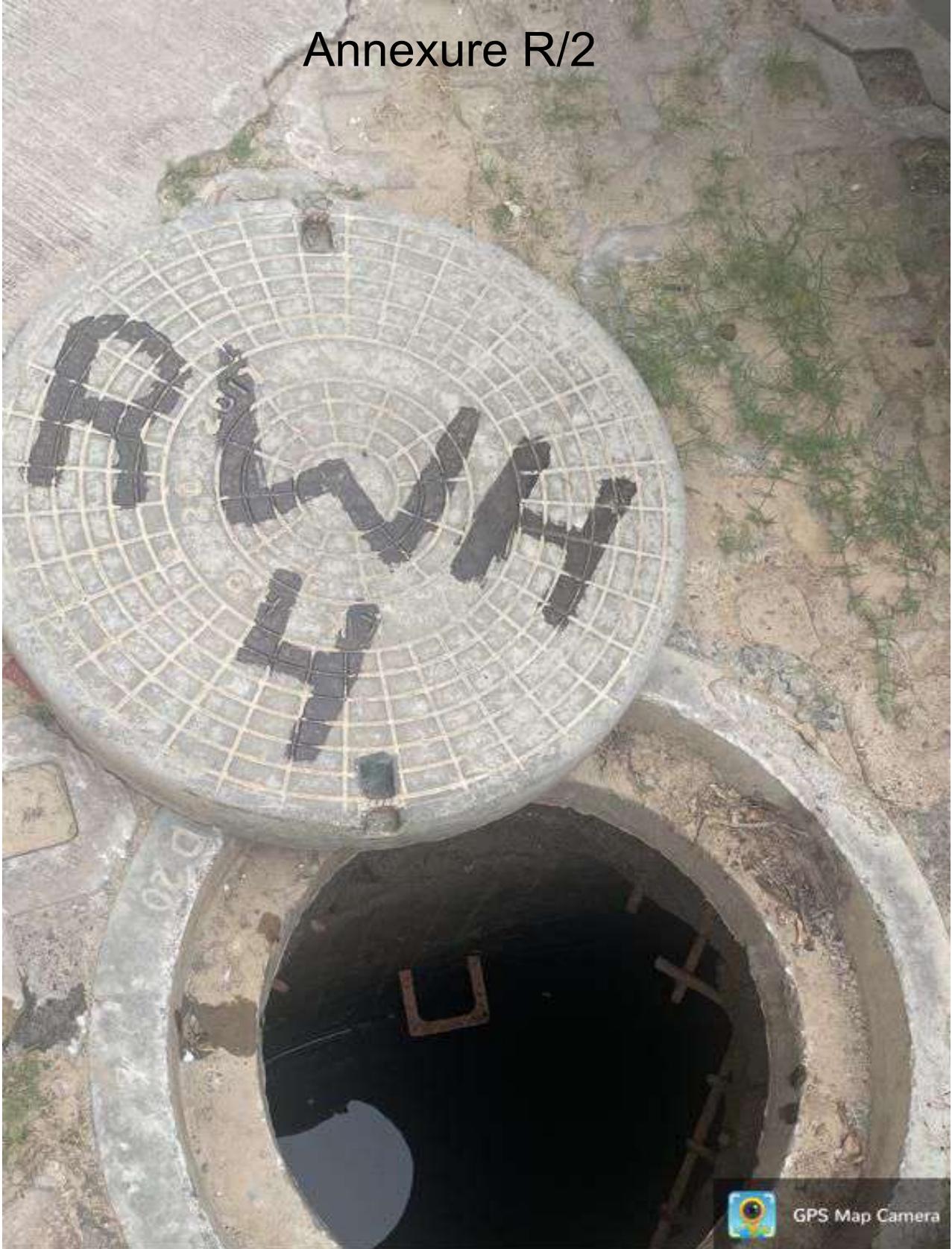
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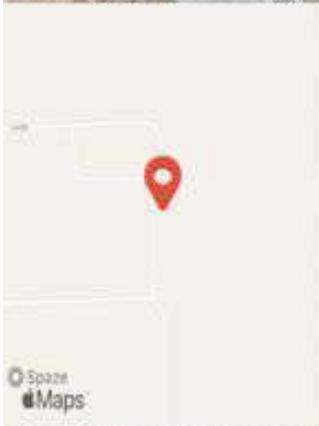




# Annexure R/2



GPS Map Camera



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08/22/2022 11:05 AM

Space  
Apple Maps



GPS Map Camera



Gurugram, HR, India  
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08/22/2022 10:59 AM

Apple Maps



GPS Map Camera



Gurugram, HR, India  
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08/22/2022 09:55 AM

Maps



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GPS Map Camera

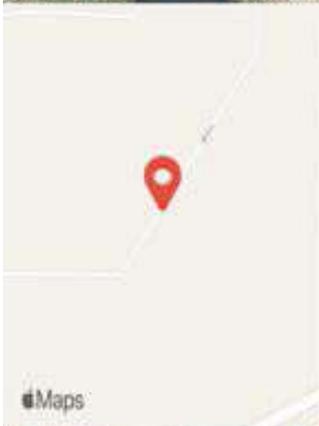


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Apple Maps



GPS Map Camera



Apple Maps

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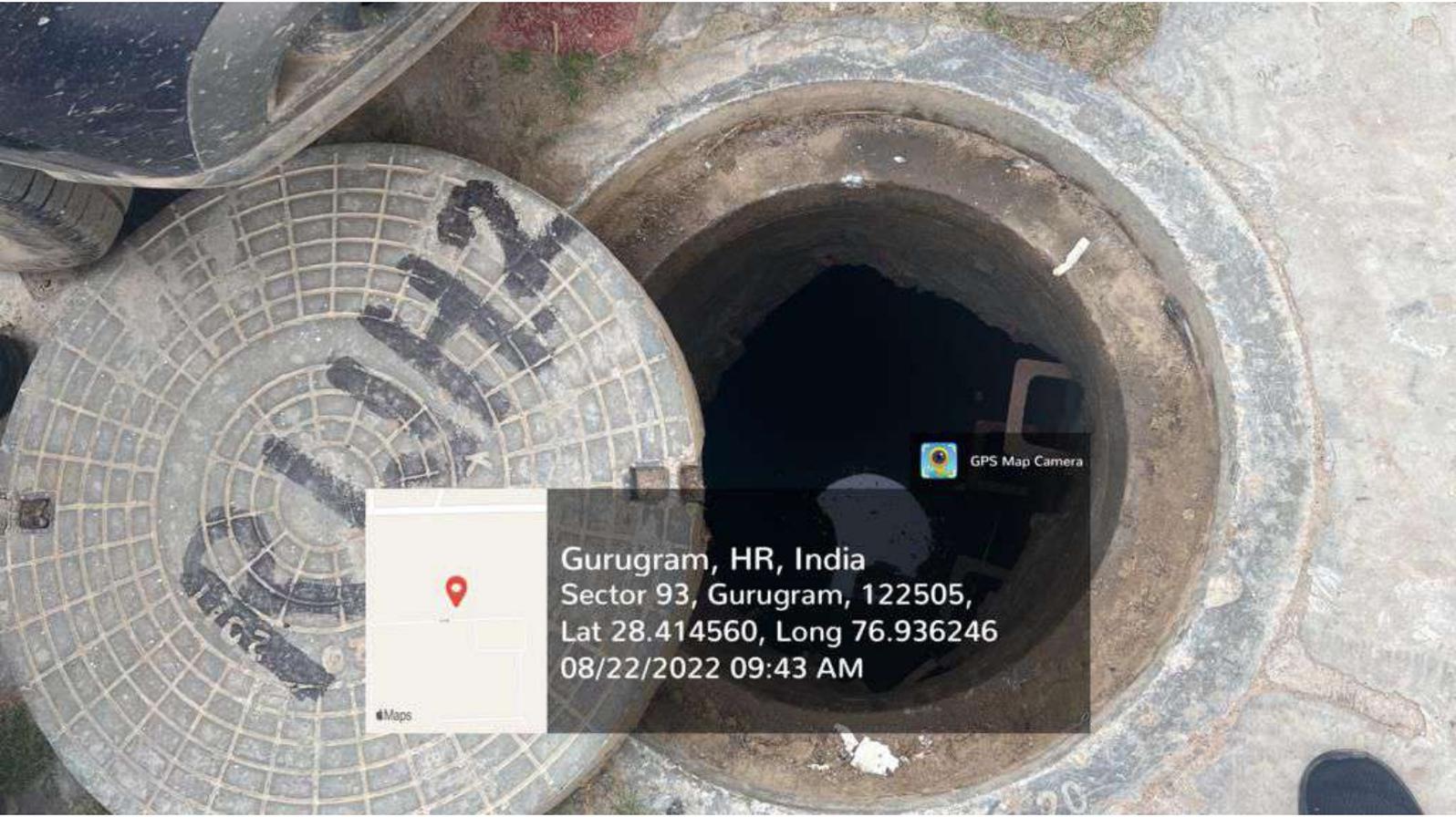


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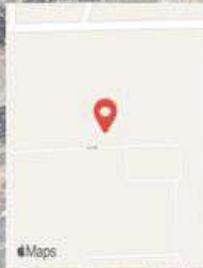
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GPS Map Camera



GPS Map Camera

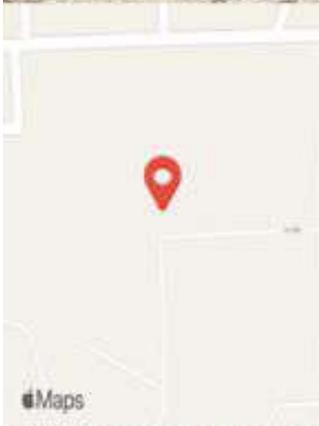


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Apple Maps



GPS Map Camera



Maps

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08/22/2022 09:41 AM



Gurugram, HR, India  
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08/22/2022 09:53 AM

GPS Map Camera

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Gurugram, HR, India  
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08/22/2022 11:14 AM

STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY HARYANA  
Bay No. 55-58, Prayatan Bhawan, Sector-2, PANCHKULA.

No. SEIAA/HR/2014/370

Dated: 28-02-2014....

To

M/S Spaze Towers Pvt. Ltd.  
Spazedge Commercial Complex,  
Sector-47, Gurgon- Sohna Road,  
Gurgaon-122002 (Haryana)

**Subject: Environmental Clearance for Construction of Group Housing Project of Spaze "Privy The Address", Sector-93, Gurgaon.**

Dear Sir,

This letter is in reference to your application no. STPL/SP/SEIAA/AT4/2012-13/02 dated 30.05.2012 addressed to M.S. SEIAA, Haryana received on 20.06.2012 and subsequent letters dated 10.09.2012 and 25.03.2013 seeking prior Environmental Clearance for the above project under the EIA Notification, 2006. The proposal has been appraised as per prescribed procedure in the light of provisions under the EIA Notification, 2006 on the basis of the mandatory documents enclosed with the application viz., Form-1, Form1-A, Conceptual Plan and additional clarifications furnished in response to the observations of the State Expert Appraisal Committee (SEAC) constituted by MOEF, GOI vide their Notification 23.3.2012, in its meetings held on 18.12.2012, 17.06.2013 and 04.09.2013 awarded "Gold" grading to the project.

[2] It is inter-alia, noted that the project involves the Construction of Group Housing project at Sector-93, Gurgaon on a total plot area of 43973.072 sqmt (10.86 Acres). The total built up area shall be 101164.19 sqmt. The project shall have 11 Towers with basement (Tower A,B,C,D G+14 Floors), (Tower E,F,G,H G+19 Floors), (Tower I G+13 Floors), (Tower J G+9 Towers) and (EWS G+7 Floors). The maximum height of the building shall be 60.06 meters. The total water requirement shall be 523.98 KLD. The fresh water requirement shall be 288.11 KLD. The waste water generation shall be 330.77 KLD, which will be treated in the STP of 450 KLD capacity. The total power requirement shall be 2880 KVA which will be supplied by DHBVN. The Project Proponent has proposed to develop green belt on 30% of project area (20% tree plantation + 10% landscaping). The Project Proponent proposed to construct 11 rain water harvesting pits. The solid waste generation will be 1281.15 kg/day. The bio-degradable waste will be treated in the project area by adopting appropriate technology. The total parking spaces proposed are 1036 ECS.

[3] The State Expert Appraisal Committee, Haryana after due consideration of the relevant documents submitted by the project proponent and additional clarification furnished in response to its observations, have recommended the grant of environmental

clearance for the project mentioned above, subject to compliance with the stipulated conditions. Accordingly, the State Environment Impact Assessment Authority in its meeting held on 05.02.2014 decided to agree with the recommendations of SEAC to accord necessary environmental clearance for the project under Category 8(a) of EIA Notification 2006 subject to the strict compliance with the specific and general conditions mentioned below:-

**PART A-**

**SPECIFIC CONDITIONS:-**

**Construction Phase:-**

- [1] "Consent for Establish" shall be obtained from Haryana State Pollution Control Board under Air and Water Act and a copy shall be submitted to the SEIAA, Haryana before the start of any construction work at site.
- [2] A first aid room as proposed in the project report shall be provided both during construction and operational phase of the project.
- [3] Adequate drinking water and sanitary facilities shall be provided for construction workers at the site. Provision should be made for mobile toilets. Open defecation by the labourers is strictly prohibited. The safe disposal of waste water and solid wastes generated during the construction phase should be ensured.
- [4] All the topsoil excavated during construction activities shall be stored for use in horticulture/landscape development within the project site.
- [5] The project proponent shall ensure that the building material required during construction phase is properly stored within the project area and disposal of construction waste should not create any adverse effect on the neighboring communities and should be disposed of after taking necessary precautions for general safety and health aspects of people, only in approved sites with the approval of competent authority.
- [6] Construction spoils, including bituminous material and other hazardous materials, must not be allowed to contaminate watercourses and the dump sites for such material must be secured so that they should not leach into the ground water and any hazardous waste generated during construction phase, should be disposed off as per applicable rules and norms with necessary approval of the Haryana State Pollution Control Board.
- [7] The diesel generator sets to be used during construction phase shall be of ultra low sulphur diesel type and should conform to Environment (Protection) Rules prescribed for air and noise emission standards.
- [8] The diesel required for operating DG sets shall be stored in underground tanks and if required, clearance from Chief Controller of Explosives shall be taken.
- [9] Ambient noise levels shall conform to the residential standards both during day and night. Incremental pollution loads on the ambient air and noise quality should be

closely monitored during construction phase. Adequate measures should be taken to reduce ambient air pollution and noise level during construction phase, so as to conform to the stipulated residential standards of CPCB/MoEF.

- [10] Fly ash shall be used as building material in the construction as per the provisions of Fly Ash Notification of September 1999 and as amended on 27th August 2003.
- [11] Storm water control and its re-use as per CGWB and BIS standards for various applications should be ensured.
- [12] Water demand during construction shall be reduced by use of pre-mixed concrete, curing agents and other best practices.
- [13] In view of the severe constrains in water supply augmentation in the region and sustainability of water resources, the developer will submit the NOC from CGWA specifying water extraction quantities and assurance from HUDA/ utility provider indicating source of water supply and quantity of water with details of intended use of water – potable and non-potable. Assurance is required for both construction and operation stages separately. It shall be submitted to the SEIAA and RO, MOEF, Chandigarh before the start of construction.
- [14] Roof must meet prescriptive requirement as per Energy Conservation Building Code by using appropriate thermal insulation material.
- [15] Opaque wall must meet prescriptive requirement as per Energy Conservation Building Code which is proposed to be mandatory for all air conditioned spaces while it is desirable for non-air-conditioned spaces by use of appropriate thermal insulation material to fulfill requirement.
- [16] The approval of the competent authority shall be obtained for structural safety of the building on account of earthquake, adequacy of fire fighting equipments, etc. as per National Building Code including protection measures from lightening etc. If any forest land is involved in the proposed site, clearance under Forest Conservation Act shall be obtained from the competent Authority.
- [17] Overexploited groundwater and impending severe shortage of water supply in the region requires the developer to redraw the water and energy conservation plan. Developer shall reduce the overall footprint of the proposed development. Project proponent shall incorporate water efficiency /savings measures as well as water reuse/recycling within 3 months and before start of construction to the SEIAA, Haryana and RO, MOEF, GOI, Chandigarh.
- [18] The Project Proponent as stated in the proposal shall construct total 11 rain water harvesting pits for recharging the ground water within the project premises. Rain water harvesting pits shall be designed to make provisions for silting chamber and removal of floating matter before entering harvesting pit. Maintenance budget and

persons responsible for maintenance must be provided. Care shall also be taken that contaminated water do not enter any RWH pit.

- [19] The project proponent shall provide for adequate fire safety measures and equipments as required by Haryana Fire Service Act, 2009 and instructions issued by the local Authority/Directorate of fire from time to time. Further the project proponent shall take necessary permission regarding fire safety scheme/NOC from competent Authority as required.
- [20] The Project Proponent shall obtain assurance from the DHBVN for supply of 2880 KVA of power supply before the start of construction. In no case project will be operational solely on generators without any power supply from any external power utility.
- [21] Detail calculation of power load and ultimate power load of the project shall be submitted to DHBVN under intimation to SEIAA Haryana before the start of construction. Provisions shall be made for electrical infrastructure in the project area.
- [22] The Project Proponent shall not raise any construction in the natural land depression / Nallah/water course and shall ensure that the natural flow from the Nallah/water course is not obstructed.
- [23] The Project Proponent shall keep the plinth level of the building blocks sufficiently above the level of the approach road to the Project. Levels of the other areas in the Projects shall also be kept suitably so as to avoid flooding.
- [24] Construction shall be carried out so that density of population does not exceed norms approved by Director General Town and Country Department Haryana.
- [25] The Project Proponent shall submit an affidavit with the declaration that ground water will not be used for construction and only treated water should be used for construction.
- [26] The project proponent shall not cut any existing tree and project landscaping plan should be modified to include those trees in green area.
- [27] The project proponent shall provide 3 meter high barricade around the project area, dust screen for every floor above the ground, proper sprinkling and covering of stored material to restrict dust and air pollution during construction.
- [28] The project proponent shall construct a sedimentation basin in the lower level of the project site to trap pollutant and other wastes during rains.
- [29] The project proponent shall provide proper rasta of proper width and proper strength for the project before the start of construction.
- [30] The project proponent shall ensure that the U-value of the glass is less than 3.177 and maximum solar heat gain co-efficient is 0.25 for vertical fenestration.

- [31] The project proponent shall adequately control construction dusts like silica dust, non-silica dust, wood dust. Such dusts shall not spread outside project premises. Project Proponent shall provide respiratory protective equipment to all construction workers.
- [32] The project proponent shall develop complete civic infrastructure of the Group Housing colony including internal roads, green belt development, sewerage line, Rain Water recharge arrangements, Storm water drainage system, Solid waste management site and provision for treatment of bio-degradable waste, STP, water supply line, dual plumbing line, electric supply lines etc. and shall offer possession of the units/flats thereafter.
- [33] The project proponent shall provide one refuse area till 24 meter, one till 39 meter and one each after 15 meter as per National Building Code. The project proponent shall not convert any refuse area in the habitable space and it should not be sold out/commercialized.
- [34] The project proponent shall provide fire control room and fire officer for building above 30 meter as per National Building Code.
- [35] The project proponent shall obtain permission of Mines and Geology Department for excavation of soil before the start of construction.
- [36] The project proponent shall seek specific prior approval from concerned local Authority/HUDA regarding provision of storm drainage and sewerage system including their integration with external services of HUDA/ Local authorities beside other required services before taking up any construction activity.
- [37] The site for solid waste management plant be earmarked on the layout plan and the detailed project for setting up the solid waste management plant shall be submitted to the Authority within one month.
- [38] The project proponent shall submit the copy of fire safety plan duly approved by Fire Department before the start of construction.
- [39] The project proponent shall discharge excess of treated waste water/storm water in the public drainage system and shall seek permission of HUDA before the start of construction.
- [40] The project proponent shall maintain the distance between STP and water supply line.
- [41] The project proponent shall ensure that the stack height is 6 meter more than the highest tower.
- [42] The project proponent shall provide helipad facility as required under NBC norms and shall seek permission of helipad from AAI/relevant Authority.
- [43] All system of water supply, sewerage system, STP etc. shall be provided based on revised requirement of @135lpcd.
- [44] The project proponent shall ensure that structural stability to withstand earthquake of magnitude 8.5 on Richter scale.

**Operational Phase:**

- [a] "Consent to Operate" shall be obtained from Haryana State Pollution Control Board under Air and Water Act and a copy shall be submitted to the SEIAA, Haryana.
- [b] The Sewage Treatment Plant (STP) shall be installed for the treatment of the sewage to the prescribed standards including odour and treated effluent will be recycled to achieve zero exit discharge. The installation of STP shall be certified by an independent expert and a report in this regard shall be submitted to the SEIAA, Haryana before the project is commissioned for operation. Tertiary treatment of waste water is mandatory. The project proponent shall remove not only Ortho-Phosphorus but total Phosphorus to the extent of less than 2mg/liter. Similarly total Nitrogen level shall be less than 2mg/liter in tertiary treated waste water. Discharge of treated sewage shall conform to the norms and standards of CPCB/ HSPCB, whichever is environmentally better. Project Proponent shall implement such STP technology which does not require filter backwash.
- [c] Separation of the grey and black water should be done by the use of dual plumbing line. Treatment of 100% grey water by decentralized treatment should be done ensuring that the re-circulated water should have BOD level less than 5 mg/litre and the recycled water will be used for flushing, gardening and DG set cooling etc. to achieve zero exit discharge.
- [d] For disinfection of the treated wastewater ultra-violet radiation or ozonization process should be used.
- [e] Diesel power generating sets proposed as source of back-up power for lifts, common area illumination and for domestic use should be of enclosed type and conform to rules made under the Environment (Protection) Act, 1986. The location of the DG sets shall be in the basement as promised by the project proponent with appropriate stack height above the highest roof level of the project as per the CPCB norms. The diesel used for DG sets shall be ultra low sulphur diesel (35 ppm sulphur), instead of low sulphur diesel.
- [f] Ambient Noise level should be controlled to ensure that it does not exceed the prescribed standards both within and at the boundary of the Proposed Group Housing Project.
- [g] The project proponent as stated in the proposal should maintain at least 30% as green cover area for tree plantation especially all around the periphery of the project and on the road sides preferably with local species which can provide protection against noise and suspended particulate matter. The open spaces inside

the project shall be preferably landscaped and covered with vegetation/grass, herbs & shrubs. Only locally available plant species shall be used.

- [h] The project proponent shall strive to minimize water in irrigation of landscape by minimizing grass area, using native variety, xeriscaping and mulching, utilizing efficient irrigation system, scheduling irrigation only after checking evapotranspiration data.
- [i] Rain water harvesting for roof run-off and surface run-off, as per plan submitted should be implemented. Before recharging the surface run off, pre-treatment through sedimentation tanks must be done to remove suspended matter, oil and grease. The bore well for rainwater recharging shall be kept at least 5 mts. above the highest ground water table. Care shall be taken that contaminated water do not enter any RWH pit. The project proponent shall avoid Rain Water Harvesting of first 10 minutes of rain fall. Roof top of the building shall be without any toxic material or paint which can contaminate rain water. Wire mesh and filters should be used wherever required.
- [j] The ground water level and its quality should be monitored regularly in consultation with Central Ground Water Authority.
- [k] A report on the energy conservation measures conforming to energy conservation norms finalized by Bureau of Energy Efficiency should be prepared incorporating details about building materials & technology, R & U Factors etc and submitted to the SEIAA, Haryana in three months time.
- [l] Energy conservation measures like installation of LED only for lighting the areas outside the building and inside the building should be integral part of the project design and should be in place before project commissioning. Use of solar panels must be adapted to the maximum energy conservation.
- [m] The Project Proponent shall use zero ozone depleting potential material in insulation, refrigeration, air-conditioning and adhesive. Project Proponent shall also provide Halon free fire suppression system.
- [n] The solid waste generated should be properly collected and segregated as per the requirement of the MSW Rules, 2000 and as amended from time to time. The biodegradable waste should be treated by appropriate technology at the site ear-marked within the project area and dry/inert solid waste should be disposed off to the approved sites for land filling after recovering recyclable material.
- [o] The provision of the solar water heating system shall be as per norms specified by HAREDA and shall be made operational in each building block.
- [p] The traffic plan and the parking plan proposed by the Project Proponent should be adhered to meticulously with further scope of additional parking for future requirement. There should be no traffic congestion near the entry and exit points

from the roads adjoining the proposed project site. Parking should be fully internalized and no public space should be used.

- [q] The Project shall be operationalized only when HUDA/local authority will provide domestic water supply system in the area.
- [r] Operation and maintenance of STP, solid waste management and electrical Infrastructure, pollution control measures shall be ensured even after the completion of project.
- [s] Different type of wastes should be disposed off as per provisions of municipal solid waste, biomedical waste, hazardous waste, e-waste, batteries & plastic rules made under Environment Protection Act, 1986. Particularly E-waste and Battery waste shall be disposed of as per existing E-waste Management Rules 2011 and Batteries Management Rules 2001. The project proponent should maintain a collection center for E-waste and it shall be disposed of to only registered and authorized dismantler / recycler.
- [t] Standards for discharge of environmental pollutants as enshrined in various schedules of rule 3 of Environment Protection Rule 1986 shall be strictly complied with.
- [u] Water supply shall be metered among different users and different utilities.
- [v] The project proponent shall ensure that the of DG sets is more than the highest tower and also ensure that the emission standards of noise and air are within the CPCB latest prescribed limits. Noise and Emission level of DG sets greater than 800 KVA shall be as per CPCB latest standards for high capacity DG sets.
- [w] All electric supply exceeding 100 amp, 3 phase shall maintain the power factor between 0.98 lag to 1 at the point of connection.
- [x] The project proponent shall use only treated water instead of fresh water for HVAC and DG cooling. The Project Proponent shall also use evaporative cooling technology and double stage cooling system for HVAC in order to reduce water consumption. Further temperature, relative humidity during summer and winter seasons should be kept at optimal level. Variable speed drive, best Co-efficient of Performance (Cop), as well as optimal Integrated Point Load Value and minimum outside fresh air supply may be resorted for conservation of power and water. Coil type cooling DG Sets shall be used for saving cooling water consumption for water cooled DG Sets.
- [y] The project proponent shall ensure that the transformer is constructed with high quality grain oriented, low loss silicon steel and virgin electrolyte grade copper. The project proponent shall obtain manufacturer's certificate also for that.

- [z] The project proponent shall ensure that exit velocity from the stack should be sufficiently high. Stack shall be designed in such a way that there is no stack down-wash under any meteorological conditions.
- [aa] The project proponent shall provide water sprinkling system in the project area to suppress the dust in addition to the already suggested mitigation measures in the Air Environment Chapter of EMP.
- [ab] The project proponent shall ensure proper Air Ventilation and light system in the basements area for comfortable living of human being and shall ensure that number of Air Changes per hour/(ACH) in basement never falls below 15. In case of emergency capacity for increasing ACH to the extent of 30 must be provided by the project proponent.

**PART-B. GENERAL CONDITIONS:**

- [i] The Project Proponent shall ensure the commitments made in Form-1, Form-1A, EIA/EMP and other documents submitted to the SEIAA for the protection of environment and proposed environmental safeguards are complied with in letter and spirit. In case of contradiction between two or more documents on any point, the most environmentally friendly commitment on the point shall be taken as commitment by project proponent.
- [ii] The project proponent shall also submit six monthly reports on the status of compliance of the stipulated EC conditions including results of monitored data (both in hard copies as well as by e-mail) to the northern Regional Office of MoEF, the respective Zonal Office of CPCB, HSPCB and SEIAA Haryana.
- [iii] STP outlet after stabilization and stack emission shall be monitored monthly. Other environmental parameters and green belt shall be monitored on quarterly basis. After every 3 (three) months, the project proponent shall conduct environmental audit and shall take corrective measure, if required, without delay.
- [iv] The SEIAA, Haryana reserves the right to add additional safeguard measures subsequently, if found necessary. Environmental Clearance granted will be revoked if it is found that false information has been given for getting approval of this project. SEIAA reserves the right to revoke the clearance if conditions stipulated are not implemented to the satisfaction of SEIAA/MoEF.
- [v] The Project proponent shall not violate any judicial orders/pronouncements issued by any Court/Tribunal.
- [vi] All other statutory clearances such as the approvals for storage of diesel from Chief Controller of Explosives, Fire Department, Civil Aviation Department, Forest Conservation Act, 1980 and Wildlife (Protection) Act, 1972, Forest Act, 1927, PLPA 1900, etc. shall be obtained, as applicable by project proponents from the respective authorities prior to construction of the project.

- [vii] The Project proponent should inform the public that the project has been accorded Environment Clearance by the SEIAA and copies of the clearance letter are available with the Haryana State Pollution Control Board & SEIAA. This should be advertised within 7 days from the date of issue of the clearance letter at least in two local newspapers that are widely circulated in the region and the copy of the same should be forwarded to SEIAA Haryana. A copy of Environment Clearance conditions shall also be put on project proponent's web site for public awareness.
- [viii] Under the provisions of Environment (Protection) Act, 1986, legal action shall be initiated against the Project Proponent if it was found that construction of the project has been started before obtaining prior Environmental Clearance.
- [ix] Any appeal against the this Environmental Clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.
- [x] The project proponent shall put in place Corporate Environment Policy as mentioned in MoEF, GoI OM No. J-11013/41/2006-IA II (I) dated 26.4.2012 within 3 months period. Latest Corporate Environment Policy should be submitted to SEIAA within 3 months of issuance of this letter.
- [xi] The fund ear-marked for environment protection measures should be kept in separate account and should not be diverted for other purposes and year wise expenditure shall be reported to the SEIAA/RO MOEF GOI under rules prescribed for Environment Audit.
- [xii] The project proponent shall ensure the compliance of Forest Department, Haryana Notification no. S.O.121/PA2/1900/S.4/97 dated 28.11.1997.
- [xiii] The Project Proponent shall ensure that no vehicle during construction/operation phase enter the project premises without valid 'Pollution Under Control' certificate from competent Authority.
- [xiv] The project proponent is responsible for compliance of all conditions in Environmental Clearance letter and project proponent can not absolve himself /herself of the responsibility by shifting it to any contractor engaged by project proponent.
- [xv] The project proponent shall seek fresh Environmental clearance if at any stage there is change in the planning of the proposed project.
- [xvi] Besides the developer/applicant, the responsibility to ensure the compliance of Environmental Safeguards/ conditions imposed in the Environmental Clearance letter shall also lie on the licensee/licensees in whose name/names the license/CLU has been granted by the Town & Country Planning Department, Haryana.

- [xvii] The proponent shall upload the status of compliance of the stipulated EC conditions, including results of monitored data on their website and shall update the same periodically. It shall simultaneously be sent to the Regional Office of MoEF, the respective Zonal Office of CPCB and the SPCB. The criteria pollutant levels namely; PM<sub>2.5</sub>, PM<sub>10</sub>, SO<sub>x</sub>, NO<sub>x</sub>, Ozone, Lead, CO, Benzene, Ammonia, Benzopyrine, arsenic and Nickel. (Ambient levels as well as stack emissions) or critical sectoral parameters, indicated for the project shall be monitored and displayed at a convenient location near the main gate of the company in the public domain.
- [xviii] The environmental statement for each financial year ending 31<sup>st</sup> March in Form-V as is mandated to be submitted by the project proponent to the HSPCB Panchkula as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of the EC conditions and shall also be sent to the respective Regional Offices of MoEF by e-mail.
- [xix] The project proponent shall conduct environment audit at every three months interval and thereafter corrected measures shall be taken without any delay. Details of environmental audit and corrective measures shall be submitted in the monitoring report.

*Signature*  
**Member Secretary,  
 State Level Environment Impact  
 Assessment Authority, Haryana, Panchkula.**

Endst. No. SEIAA/HR/2014

Dated:.....

A copy of the above is forwarded to the following:

1. The Additional Director (IA Division), MOEF, GOI, CGO Complex, Lodhi Road, New Delhi.
2. The Regional office, Ministry of Environment & Forests, Govt. of India, Sector 31, Chandigarh.
3. The Chairman, Haryana State Pollution Control Board, Pkl.

*Signature*  
**Member Secretary,  
 State Level Environment Impact  
 Assessment Authority, Haryana, Panchkula.**



## HARYANA STATE POLLUTION CONTROL BOARD

**Haryana State Pollution Control Board, 3rd Floor, HSIIDC Office Complex, IMT Manesar, Gurugram**

E-mail: [hspcb.pkl@sify.com](mailto:hspcb.pkl@sify.com)



No. HSPCB/Consent/ : 329962319GUSOCTO6230614

Dated:05/03/2019

To.

M/s :M/s Spaze Towers Pvt. Ltd.

“Group Housing Colony” at Sector-93, Village-Hayatpur, District-Gurgaon, Haryana

Subject: Grant of consent to operate to M/s M/s Spaze Towers Pvt. Ltd..

Please refer to your application no. 6230614 received on dated 2019-02-25 in regional office Gurgaon South. With reference to your above application for consent to operate, M/s M/s Spaze Towers Pvt. Ltd. is here by granted consent as per following specification/Terms and conditions.

<b>Consent Under</b>	BOTH
<b>Period of consent</b>	02/02/2019 - 30/09/2023
<b>Industry Type</b>	Building and construction project having waste water generation more than 100 KLD
<b>Category</b>	RED
Investment(In Lakh)	25344.0
Total Land Area(Sq. meter)	43973.07
Total Builtup Area(Sq. meter)	101164.1
<b>Quantity of effluent</b>	
1. Trade	0.0 KL/Day
2. Domestic	71.0 KL/Day
Number of outlets	1.0
<b>Mode of discharge</b>	
1. Domestic	Recycling/reusing in horticulture
2. Trade	0
<b>Domestic Effluent Parameters</b>	
1. BOD	30 mg/l
2. COD	250 mg/l
3. TSS	100 mg/l
<b>Trade Effluent Parameters</b>	
1. BOD	30 mg/l
2. COD	250 mg/l
3. TSS	100 mg/l
Number of stacks	4
<b>Height of stack</b>	

1. DG SET 1010	6 METER
2. DG SET 1010	6 METER
3. DG SET 500	6 METER
4. DG SET 500	6 METER
<b>Emission parameters</b>	
1. NA	
<b>Product Details</b>	
1. It is a Group Housing Colony	0 Metric Tonnes/day
<b>Capacity of boiler</b>	
1. NA	Ton/hr
<b>Type of Furnace</b>	
1. NA	
<b>Type of Fuel</b>	
1. Diesel	0.4 KL/day
<b>Raw Material Details</b>	
It is a Group Housing Colony	0 Metric Tonnes/Day

## HARYANA STATE

*Regional Officer, Gurgaon South  
Haryana State Pollution Control Board.*

### Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines valves, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.
7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.

8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.
11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.
14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.
16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.

**Specific Conditions :**

1. unit will submit request for sample collection within 03 months
2. Unit will apply next CTO 90 days before expiry of the present CTO.
3. Unit will not change the process without prior permission of the Board.

*Regional Officer, Gurgaon South  
Haryana State Pollution Control Board.*



# MARKS ION EXCHANGE

## Annexure R/5

PRIVY THE ADDRESS, GURGAON

Committed To Customer's Satisfaction

SINCE 2014

DATE: 14/07/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	8:20 - 9:00		8 - 10:00		9 - 11:00		8:30 - 9:30		9:15 - 10:15	26.1			
	9:10 - 10:20		10:10 - 12:10		11:00 - 12:00		10:00 - 10:40		10:30 - 11:30				
	10:30 - 11:40		12:30 - 14:30		13:00 - 15:00		10:50 - 11:50						
	12:00 - 13:40				15:00 - 17:00				12:30 - 13:10				
			14:30 - 16:30				12:00 - 14:00						

OP.SIG.

SUP. SIG.

	15:00 - 16:30		17:30 - 19:30		17:10 - 19:10		15:00 - 17:00			26.1			
	17:00 - 18:50				19:30 - 21:30		17:10 - 18:50		14:10 - 16:10				
	19:00 - 21:10		20:00 - 22:10		21:40 - 23:40		18:50 - 19:10		18:10 - 20:20				
			22:20 - 00:10										

OP.SIG.

SUP. SIG.

	23:00 - 23:50		00:20 - 02:10		23:50 - 01:30		19:30 - 21:10			26.1			
	01:10 - 01:55		02:10 - 02:50		01:40 - 03:40		22:30 - 23:50		28:10 - 23:10				
	02:00 - 03:30		02:50 - 03:50		03:40 - 04:40		23:50 - 01:10		23:15 - 01:10				

OP.SIG.

SUP. SIG.

EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS
IN		IN		IN		
	62312	135.5			33671	
OUT	62513	1476	OUT	OUT	33963	
SUP. SIG.	201	121			292	



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

PRIVVY THE ADDRESS, GURGAON

DATE: 15/07/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	8:15 - 9:15		8 - 10:00		9 - 11:00		08:15 - 9:15		8:30 - 9:30	27.1			
	9:30 - 11:30		10:00 - 12:00		11:00 - 01:00		10:10 - 10:40						
									9:30 - 11:30				
			03 - 15:00		04:06:00		10:50 - 12:10						

OP.SIG.

SUP. SIG.

	11:30 - 13:40		17:00 - 19:00				14:10 - 16:10		12:30 - 2:10	27.1			
					16:00 - 18:00								
	15:10 - 16:40		19:00 - 21:00				16:10 - 18:10		2:30 - 4:30				
					18:00 - 20:00								

OP.SIG.

SUP. SIG.

	21:00 - 23:50		23:00 - 01:00		20:00 - 22:00		18:10 - 20:10		4:30 - 6:30	27.1			
	23:50 - 01:10		01:00 - 03:00		22:00 - 01:10		20:30 - 22:30		6:30 - 8:30				

OP.SIG.

SUP. SIG.

EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS
IN		IN		IN		
	62513	1476			33693	
OUT	62722	1598	OUT	OUT	34260	
SUP. SIG.	209	122			297	



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

DATE: 16/07/2022

PRIVY THE ADDRESS, GURGAON

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	8:30-10:30		8-10:30		9-11:00		9:30-11:30		10:00-12:00	25			
			10-12:00										
	10:30-12:30				11:00-13:00		12:30-14:30		12:30-14:30				
			12:30-01:30										

OP.SIG.

SUP. SIG.

	13:00-15:00		13:00-15:00		13:00-15:00		15:10-17:10		15:30-17:30	25			
	15:00-17:00		15:00-17:00		15:30-17:30		19:10-21:10		17:30-19:30				

OP.SIG.

SUP. SIG.

	19:00-21:00		19:00-21:00		18:30-21:30		22:10-23:50		21:30-01:10	25			
	21:00-23:00		21:00-23:00		22:30-01:10		01:10-03:30		02:10-04:10				

OP.SIG.

SUP. SIG.

EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS
IN		IN		IN		
62722	1598			37260		
62935	1710			34554		
SUP. SIG. 213	112			294		



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

DATE: 17/07/2022

PRIVVY THE ADDRESS, GURGAON

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	08:30 - 09:50		08:15 - 09:15		9 - 11:00		9:30 - 11:30		10 - 11:00	28/			
	10:30 - 12:30		9:30 - 12:30		11 - 13:10		11:40 - 12:50		11:30 - 12:30				

OP.SIG.

SUP. SIG.

	14:30 - 15:50		13:10 - 15:10		13:30 - 15:30		13:40 - 14:40		12:40 - 14:10	28/			
	16:00 - 18:00		15:30 - 16:30		17:30 - 19:30		15:10 - 16:10		14:40 - 15:20				

OP.SIG.

SUP. SIG.

	20:00 - 22:00		19:30 - 21:30		22:00 - 23:40		17:10 - 18:10		18:00 - 20:00	28/			
	22:00 - 01:10		23:30 - 01:50		00:10 - 00:50		23:10 - 00:50		22:00 - 23:50				

OP.SIG.

SUP. SIG.

EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS
IN		IN		IN		
62935	1710			37554		
63192	1825	OUT		37875		
SUP. SIG. 207	115			291		



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

PRIVVY THE ADDRESS, GURGAON

DATE: 18/07/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	08-09:00		08:30-10:30		9-11:00		9:30-10:30		10:00-12:00	29			
	9:30-11:30		11:30-01:30		11-01:00		11-01:10		12:30-03:40				

OP.SIG.

SUP. SIG.

	11:40-12:40		15:30-17:30		15:00-17:00		13:50-15:50		13:50-15:30	29			
	13:50-14:50		17:30-18:30		17:30-19:30		16-18:00		16:10-16:40				

OP.SIG.

SUP. SIG.

	18:10-20:10		20:30-22:30		21:30-23:30		18:30-20:00		17:10-19:50	29			
	22:10-23:50		23:10-02:10		23:50-01:10		23:10-00:40		22:10-23:50				

OP.SIG.

SUP. SIG.

EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS
IN	63142	1825	IN		34895	
OUT	63354	1842	OUT		35142	
SUP. SIG.	212	117			296	



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

PRIVVY THE ADDRESS, GURGAON

SINCE 2014

DATE: 19/07/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	8:30-9:30		8:15-10:15		9:00-11:00		09:15-11:15		9:30-10:30	26/			
	9:30-10:30		12:10-13:10		11:30-03:30		11:30-08:20		11:30-12:30				
	10:30-12:30												

OP.SIG.

SUP. SIG.

	13:10-15:10		15:10-19:10		15:30-17:30		17:30-15:30		13:50-15:50	26/			
	15:30-17:30		17:20-19:20		17:30-19:30		15:30-19:30		15:50-17:50				

OP.SIG.

SUP. SIG.

	19:30-19:30		20:10-22:10		20:10-22:10		22:10-23:30		19:50-19:50	26/			
	21:00-23:00		22:30-23:45		22:10-23:50		23:50-01:10		19:50-21:50				

OP.SIG.

SUP. SIG.

EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS
IN		IN		IN		
	63354	1342			35141	
OUT	63560	2058	OUT		35436	
SUP. SIG.	206	116			295	



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

DATE: 20/07/2022

PRIVV 4 THE ADDRESS, GURKHAON

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	8:00-9:00		8:30-10:30		8:40-10:40		8:30-9:15		8:45-9:10	27.1			
	9:30-12:30		10:30-12:30		11:30-6:30		9:30-10:30		9:30-11:30				

OP.SIG.

SUP. SIG.

	10:10-15:10		13:10-15:10		15:40-17:40		10:40-11:50		13:10-15:10	27.1			
	16:10-18:10		15:30-17:30		18:00-20:00		12:30-14:10		17:10-19:10				

OP.SIG.

SUP. SIG.

	20:10-22:10		19:30-21:30		22:00-23:40		15:30-16:30		21:30-23:10	27.1			
	23:10-01:10		23:50-02:10		01:50-02:50		18:00-20:10		23:50-01:50				

SUP. SIG.

OP.SIG.

PLANT REMARKS

EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS
IN		IN		IN		
IN	63560	2058		IN	35436	
OUT	63769	2167		OUT	35734	
SUP. SIG.	209	118			298	



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

PRIVVY THE ADDRESS, HOKKADON

DATE: 21/07/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	08:00 - 09:00		08:30 - 10:30		08:10 - 09:10		09:00 - 11:30		09:30 - 10:30	28			
	09:30 - 12:30		10:40 - 12:40		09:30 - 11:30		11:40 - 12:10		12:10 - 13:50				

SUP. SIG.

OP.SIG.

	13:00 - 15:00		12:50 - 14:10		13:10 - 15:10		12:30 - 14:10		13:50 - 16:10	28			
	15:00 - 21:00		14:10 - 16:10		16:30 - 18:30		16:30 - 18:30		16:10 - 18:10				

SUP. SIG.

OP.SIG.

	21:30 - 23:30		18:10 - 20:10		21:30 - 23:30		18:30 - 21:30		21:00 - 23:10	28			
	23:50 - 02:10		23:10 - 02:10		23:50 - 02:10		22:10 - 23:50		23:10 - 00:10				

SUP. SIG.

OP.SIG.

PLANT REMARKS

EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS
IN	OUT	IN	OUT	IN	OUT	
63769	2176			35734		
63980	2290			36027		
				293		
SUP. SIG.	211	114				



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

PRIVY THE ADDRESS, GOKYADU

DATE: 22/07/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	8:30-9:30		8-10:00		8:40-10:40		9:00-11:00		9:50-10:50	267			
	10:30-12:30		10-12:00		13:10-15:10		10:10-18:10		11:30-13:10				

OP.SIG.

SUP. SIG.

	13:30-15:30		12-14:00		16:10-18:10		13:50-15:50		14:30-16:30	267			
	17:30-19:30		16:00-18:00		18:30-20:30		16:00-18:00		18:30-20:30				

OP.SIG.

SUP. SIG.

	21:30-23:30		18:30-20:30		21:30-23:30		21:30-23:30		21:30-22:40	267			
	23:50-01:10		21:30-23:50		00:10-02:10		23:50-01:10		23:50-01:10				

OP.SIG.

SUP. SIG.

EQUITY READING				U.F. READING		FILTER FEED READING		PLANT REMARKS	
IN	63380	2290	IN		IN	36027			
OUT	64188	2408	OUT		OUT	36322			
SUP. SIG. 208		118			295				



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

PRIVVY TH+ ADDRESS, GORUAON

DATE: 23/07/22

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	08:30-4:30		08:10-10:10		9-11:00		9:15-11:15		9:30-10:30	28/			
	10:10-12:10		10:30-12:30		11:30-03:30		11:30-01:10		10:30-12:30				

OP.SIG.

SUP. SIG.

	12:30-14:30		13:50-15:50		16:00-18:00		13:40-14:40		13:00-15:00	28/			
	16:30-18:30		16:00-18:00		18:00-20:00		14:00-15:30		15:30-16:30				

OP.SIG.

SUP. SIG.

	20:30-22:30		18:30-20:30		21:30-23:30		16:30-18:30		19:30-19:30	28/			
	23:50-02:10		21:30-23:50		23:40-01:30		23:00-00:10		21:30-23:30				

OP.SIG.

SUP. SIG.

EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS
IN		IN		IN		
	64188	2408			36322	
OUT	64390	2528	OUT		36614	
SUP. SIG.	202	120			292	



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

PRIVY THE ADDRESS, GOKHAON

DATE: 24/07/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	8-9:00		8:30-10:30		8:45-10:45		9:00-11:00		9:30-10:30	28.7			
	9:30-11:30		11-13:00		11:30-13:30		11:30-12:30		10:30-11:30				
OP.SIG.										SUP. SIG.			
	13:10-15:10		13:50-15:50		15:30-18:10		18:50-18:30		19:30-15:50	28.7			
	15:30-17:30		19:00-21:30		20:10-21:10		16:30-18:30		16:30-18:30				
OP.SIG.										SUP. SIG.			
	18:30-20:30		22:00-23:30		23:50-00:50		20:30-22:30		20:10-22:30	28.7			
	21:30-23:30		00:10-02:10		00:50-02:30		23:30-02:50		22:30-00:00				
OP.SIG.										SUP. SIG.			
EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS							
IN	64390	2528	IN		IN	36614							
OUT	64602	2645	OUT		OUT	36912							
SUP. SIG.	212	117				298							



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

PRIVY THE ADDRESS, GORUKATON

DATE: 25/07/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	9-11:00		8-10:00		8:30-10:30		8:15-9:15		9:30-10:30	27			
	11:30-12:30		10:00-12:00		11:00-13:50		10:30-11:40		11:30-12:30				
OP.SIG.										SUP. SIG.			
	13:50-14:10		12:00-14:10		14:00-16:00		14:10-16:10		14:10-14:40	27			
	16:30-18:30		15:30-17:30		16:30-18:00		19:00-20:10		16:30-18:30				
OP.SIG.										SUP. SIG.			
	21:30-23:30		19:30-21:30		19:00-21:00		21:10-23:10		19:10-21:10	27			
	01:10-02:10		22:30-23:40		21:30-23:50		23:50-00:30		23:30-02:30				
OP.SIG.										SUP. SIG.			
EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS							
IN	64602	2645	IN		36312								
OUT	64812	2763	OUT		37809								
210		118		297									
SUP. SIG.													



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

PRINT THE ADDRESS  
WORKBOOK

DATE: 26/07/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	8-9:00		8:30-10:30		9-11:00		9:30-10:30		10-11:00	294			
	10:30-12:30		12:30-14:10		11:30-13:10		10:30-11:30		11:30-12:30				

OP.SIG.

SUP. SIG.

	14:10-16:10		14:30-16:30		15:20-17:20		11:30-12:30		14:10-16:10	294			
	16:30-18:30		16:40-18:40		17:40-19:40		14:00-16:00		16:30-18:30				

OP.SIG.

SUP. SIG.

	21:30-23:50		18:50-20:10		21:00-23:00		16:00-18:00		22:10-23:50	294			
	00:10-02:40		22:10-00:30		23:50-02:20		21:30-23:30		00:10-00:50				

OP.SIG.

SUP. SIG.

EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS
IN	64812	2763	IN	37209		
OUT	65019	2883	OUT	37503		
SUP. SIG.	207	120		294		



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

PRIVY THE ADDRESS, LOKHATON

DATE: 27/07/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	08:00-08:15		8-10:00		8:30-11:30		08:30-9:30		08:15-9:15	26/			
	10:30-12:30		10:00-12:00		12:00-14:00		9:30-10:30		9:30-10:30				
OP.SIG.										SUP. SIG.			
	14:10-16:10		13:10-15:10		15:00-17:00		12:10-13:10		12:10-13:10	26/			
	17:10-18:10		15:30-17:30		17:30-19:30		13:50-15:10		14:10-14:30				
OP.SIG.										SUP. SIG.			
			17:40-19:40		21:30-23:30		16:10-18:10		18:10-20:10	26/			
	21:30-23:30												
			23:00-01:00		00:30-02:30		22:10-01:00		22:30-23:00				
	23:30-00:30												
OP.SIG.										SUP. SIG.			
EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS							
IN	65019	2883	IN		IN	37503							
OUT	65228	3004	OUT		OUT	37796							
SUP. SIG. 203		121		293									



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

Private THE ADDRESS, GURUKAON

DATE: 28/07/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	08:00-09:00		08:30-10:30		08:15-10:15		10-11:00		08:30-09:30	257			
	09:30-10:30		11:30-13:30		10:40-12:40		11:30-03:10		09:30-10:30				
OP.SIG.										SUP. SIG.			
	12:30-14:10		15:30-17:30		14:40-16:40		17:30-18:10		12:30-03:40	257			
	15:10-17:10		18:30-21:30		17:00-19:00		16:30-18:30		15:30-18:30				
OP.SIG.										SUP. SIG.			
	18:10-20:10		21:30-23:30		21:30-23:30		22:30-00:00		19:30-21:30				
	21:30-23:10		00:30-02:10		23:50-01:50		00:50-01:50		23:50-00:50				
OP.SIG.										SUP. SIG.			
EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS							
IN	65228	3004	IN		IN	37796							
OUT	65436	3121	OUT		OUT	38093							
SUP. SIG. 208		117				297							



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

DATE: 29/07/2022

PRIVU 4 THE ADDRESS, GOKULAN

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	8-9:30		8:30-10:30		8:40-10:40		9-9:15		10-11:10	26			
	11:30-13:50		12:30-14:30		12:40-14:40		9:30-10:30		11:30-12:20				
OP.SIG.											SUP. SIG.		
	16:00-18:10		16:30-18:30		16:00-18:00		11:30-12:30		12:30-14:50	26			
	18:30-20:30		20:30-22:30		18:00-20:00		12:50-14:50		16:00-18:10				
OP.SIG.											SUP. SIG.		
	21:30-23:50		23:50-00:50		22:00-23:10		16:30-18:30		18:30-20:30	26			
	00:10-00:40		00:50-02:10		23:30-00:50		21:00-23:00		27:30-00:00				
OP.SIG.											SUP. SIG.		
EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS							
IN	65486	3121	IN		38093								
OUT	65648	3239	OUT		38386								
SUP. SIG. 212		118		293									



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

Privy The Address, GORAN

DATE: 30/07/2021

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	08:30 - 09:30		08:15 - 09:15		9 - 11:00		9:30 - 10:30		9:15 - 10:15	23			
	09:40 - 10:40		10:30 - 12:30		11:30 - 12:30		11 - 12:00		10:30 - 11:30				
OP.SIG.										SUP. SIG.			
	12:30 - 14:30		12:40 - 15:40		13:30 - 15:30		13:30 - 15:30		13:30 - 18:30	29			
	14:40 - 16:40		16:30 - 18:30		16:30 - 18:30		16:30 - 18:30		16:30 - 18:30				
OP.SIG.										SUP. SIG.			
	17:00 - 19:00		22:30 - 00:00		18:30 - 20:30		19:30 - 21:30		21:30 - 23:30	29			
	21:30 - 02:10		00:30 - 02:30		23:30 - 01:30		23:30 - 01:30		23:30 - 01:30				
OP.SIG.										SUP. SIG.			
EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS							
IN	65648	3239	IN		38386								
OUT	65856	3353	OUT		38681								
SUP. SIG. 208		14		295									



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

PRIVY THE ADDRESS, GORGAON

DATE: 31/07/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	8:30-9:30		8-10:00		9:00-11:00		9:30-10:30		10:00-11:00	287			
			10:00-12:00				10:00-11:00		11:30-12:10				
	11:00-12:30				11:00-11:50								
OP.SIG.										SUP. SIG.			
	12:50-13:50		13:10-15:10		14:00-16:00					287			
							12:30-14:30		13:50-14:40				
	16:00-18:30		16:00-18:00		18:00-20:00								
							16:30-18:00		16:30-17:00				
OP.SIG.										SUP. SIG.			
			19:00-21:00							287			
	21:30-23:50				21:30-23:30		17:00-19:00		18:00-19:00				
			23:50-02:10										
					00:00-01:50				23:00-01:10				
	23:00-01:00						21:00-22:10						
OP.SIG.										SUP. SIG.			
EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS							
IN	65856	3353	IN		38681								
OUT	66062	3471	OUT		38978								
SUP. SIG.		206	18			297							



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

PRIVVY THE ADDRESS, GUYANA

SINCE 2014

DATE: 01/08/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	8-9:00		8:30-10:30		9-11:00		9:30-16:30		9-10:00	28			
	9:30-10:30		11:30-13:30		11:30-13:30		11:00-12:30		10:30-11:30				
OP.SIG.													SUP. SIG.
	11:30-12:30		16:30-18:50		14:10-15:30		13:10-14:30		12:30-13:30	28			
	15:50-15:50		20:50-22:50		18:00-20:00		16:30-18:10		19:00-19:00				
OP.SIG.													SUP. SIG.
	16:30-18:30		23:10-01:10		21:30-23:30		19:10-21:10		19:00-21:00	28			
	23:30-02:10		01:10-03:10		00:00-00:50		23:30-23:50		23:00-00:00				
OP.SIG.													SUP. SIG.
EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS							
IN	66062	3471	IN		38978								
OUT	66267	3592	OUT		39272								
SUP. SIG. 205		121		294									



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

DATE: 02/08/2022

PRIVY THE ADDRESS, GOKARON

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	8:00-8:30		8:30-10:30		9-11:00		09:30-11:30		10:00-11:00	26/			
	9:30-10:30		10:30-12:30		11:00-12:00		13:30-15:00		11:30-12:30				

OP.SIG.

SUP. SIG.

	11:30-12:30		14:40-16:40		13:30-15:30		16:10-16:40		12:30-14:40	26/			
	14:10-16:10		19:40-21:40		16:30-18:30		18:00-18:56		15:30-16:30				

OP.SIG.

SUP. SIG.

	18:10-20:10		23:40-00:40		21:30-23:30		19:00-19:50		18:30-20:30	26/			
	27:10-00:10		00:50-02:10		00:30-02:30		21:00-27:00		21:30-23:30				

SUP. SIG.

OP.SIG.

PLANT REMARKS

EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS
IN	OUT	IN	OUT	IN	OUT	
66267	3592			39272		
66476	3711			39567		
209	119			295		



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

DATE: 03/08/2022

Private The Address, GORGAON

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	8-10:00		9:30-11:30				8-9:00			27.1			
					8:30-9:30				8:15-8:15				
	10:30-11:00						9:30-10:30						
			13:50-15:30						10:15-11:00				
					9:30-10:30								

OP.SIG.

SUP. SIG.

										27.1			
	11:40-12:20		16:00-18:00		14:10-15:10		11:30-12:30		13:15-15:15				
	12:30-14:10				16:00-17:00		13:30-15:30		19:15-21:15				
			18:00-21:00										

OP.SIG.

SUP. SIG.

										27.1			
	17:40-19:50		22:50-23:40				19:30-21:30		23:15-23:55				
					21:00-22:00								
	21:30-23:50						22:30-23:50		00:40-02:40				
			00:00-02:10		20:00-01:00								

OP.SIG.

SUP. SIG.

EQUITY READING				U.F. READING		FILTER FEED READING		PLANT REMARKS	
IN			IN		IN				
66476		3711				39567			
66687		3827				39859			
						292			
SUP. SIG.	211	116							





# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

Privy The ADDRESS, URGENT

DATE: 05/08/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	8:30-9:30		8-10:00		8:15-10:15		8:15-10:15		9:30-10:30	27			
	12:30-13:30		10:30-12:30		11:15-12:15		10:30-11:40		11:30-12:30				

OP.SIG.

SUP. SIG.

	16:30-17:30		14:30-16:30		13:30-15:30		12:30-13:40		17:50-18:50	27			
	19:20-19:30		18:30-20:30		19:20-19:30		15:50-16:40		16:30-18:30				

OP.SIG.

SUP. SIG.

	21:30-23:30		22:30-00:00		20:00-22:00		19:10-18:10		18:30-21:30	27			
	23:50-00:50		00:00-02:00		22:10-00:10		23:10-01:10		27:30-00:30				

OP.SIG.

SUP. SIG.

EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS
IN	OUT	IN	OUT	IN	OUT	
66900	3944			40156		
67104	4066			40454		
SUP. SIG. 204	122			298		



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

PRIVACY THE ADDRESS, GURGAON

DATE: 06/08/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	8-10:00		8:30-10:30		8:00-11:00		8:30-10:30		10:00-11:00	29/			
	10:30-12:30		12:30-14:30		11:30-12:30		11:30-11:50		11:30-12:30				

OP.SIG.

SUP. SIG.

	10:30-15:30		15:30-17:30		15:30-17:30		12:10-13:10		12:30-14:10	29/			
	16:30-17:30		19:30-21:30		17:30-18:50		17:30-18:00		15:10-17:10				

OP.SIG.

SUP. SIG.

	18:30-20:30		21:40-23:40		21:30-23:30		15:30-16:30		18:30-21:30	29/			
	21:30-23:10		00:10-00:50		00:50-02:30		22:30-23:50		23:30-00:50				

OP.SIG.

SUP. SIG.

EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS
IN		IN		IN		
IN	67104	4066		IN	40454	
OUT	67307	4192		OUT	40748	
SUP. SIG.	203	126			294	



# MARKS ION EXCHANGE

Committed to Customer's Satisfaction

SINCE 2014

PRIVY THE ADDRESS, GURGAON

DATE: 07/08/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	8-9:00		08:30-10:30		8-11:00		08:15-9:15		8-9:15	26/			
	9:30-10:30		11:00-13:00		10:30-11:30				9:30-10:15				
			11:30-12:30										

OP.SIG.

SUP. SIG.

	13:30-15:30		15:30-17:30		15:00-17:00		12:30-13:40		10:30-11:15	26/			
	16:00-18:30		18:30-20:30		18:00-20:00		15:30-16:30		13:30-15:30				
			19:30-21:30										

OP.SIG.

SUP. SIG.

	18:30-21:30		23:30-00:30		21:00-23:00		19:30-21:30		21:30-23:30	26/			
	22:30-00:30		00:30-02:30		01:00-03:00		22:30-00:30		00:00-02:00				

SUP. SIG.

OP.SIG.

PLANT REMARKS

EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS
IN	OUT	IN	OUT	IN	OUT	
67307	4192			40788		
67508	4316			41041		

293

SUP. SIG. 201 | 124



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

DATE: 08/08/2022

FRINDY THE ADDRESS, GURGAON

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	08:30-9:30		8-10:00		9:15-11:15		9:30-10:30		10:00-11:00	27			
	10:30-12:30		10:00-12:00		11:30-13:30		11:30-12:30		12:30-13:30				

OP.SIG.

SUP. SIG.

	13:30-14:30		13:00-15:00		14:30-16:30		13:30-14:30		12:50-15:50	29			
	15:30-16:30		19:00-21:00		18:30-20:30		16:30-18:30		16:30-19:30				

OP.SIG.

SUP. SIG.

	17:30-18:30		22:00-01:00		21:30-23:30		21:30-23:30		19:30-21:30	29			
	21:30-23:30		01:00-02:00		23:30-01:30		23:50-01:30		22:00-00:00				

OP.SIG.  
SUP. SIG.

OP.SIG.				SUP. SIG.			
EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS	
IN	67508	4316	IN	IN	41047		
OUT	67717	4431	OUT	OUT	41338		
SUP. SIG.	209	115			297		

Privy The ADDRESS, GURUAN



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

DATE: 09/08/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	8:30-9:00		08:30-10:30		9:00-11:00		9:30-10:30		9:15-10:15	28%			
	9:30-11:00		11:30-12:30		10:00-11:00		11:30-12:30		10:30-11:30				

OP.SIG.

SUP. SIG.

	11:30-13:30		13:30-15:30		10:00-14:00		13:30-14:00		12:30-13:40	28%			
	16:30-17:30		16:30-18:30		17:30-19:30		14:30-16:00		16:30-17:30				

OP.SIG.

SUP. SIG.

	18:30-20:30		21:30-23:30		19:30-21:30		18:30-20:30		18:30-20:30	26%			
	23:30-01:30		23:30-01:30		23:30-01:30		22:30-00:00		22:30-00:00				

SUP. SIG.

OP.SIG.

PLANT REMARKS

EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS
IN	OUT	IN	OUT	IN	OUT	
67717	4431			41338		
67924	4550			41636		
SUP. SIG. 207		119		298		

Privy The ADDRESS Gurgaon



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

DATE: 10/08/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	08:30-09:30		08:15-09:15		09:15-11:15		09:30-10:30		10:10-11:10	27%			
	10:30-11:30		10:50-12:00		11:30-12:30		11:30-12:30		11:30-12:30				

OP.SIG.

SUP. SIG.

	13:40-14:40		13:00-15:00		14:40-16:40		13:30-14:30		13:30-15:30	27%			
	15:30-16:30		16:30-18:30		16:40-18:40		16:30-18:30		19:30-21:30				

OP.SIG.

SUP. SIG.

			19:00-21:00		21:00-23:00		21:30-22:30		22:10-23:10	27%			
	22:30-23:30		21:30-23:30		22:50-02:10		00:10-00:50		23:10-00:50				
	22:50-23:50												

OP.SIG.

SUP. SIG.

EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS
IN	OUT	IN	OUT	IN	OUT	
67924	4550			41636		
68134	4665			41931		
				295		
SUP. SIG.	210		115			

3500  
 PRIMARY STRUCTURE 1/8

PRIVY THE ADDRESS 40 REASON

# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

DATE: 11/08/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	08:30-09:30		9:30-11:30		9-10:00		9:30-10:15		8-9:00	28.4			
	10:30-12:30		12:30-15:00		10:30-12:30		10:30-11:15		9:10-10:15				

OP.SIG.

SUP. SIG.

	13:50-15:50		16:00-18:00		13:30-15:30		12:30-13:00		10:30-12:30	26.1			
	16:30-18:30		18:30-20:30		16:30-18:30		16:35-18:10		13:50-15:50				

OP.SIG.

SUP. SIG.

	21:30-23:30		21:30-23:30		13:30-21:30		21:10-23:10		16:30-18:30	26.1			
	23:50-02:10		23:50-01:10		00:10-02:10		00:50-02:10		23:00-01:00				

OP.SIG.

SUP. SIG.

EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS
IN	68134	4665	IN	41931		
OUT	68341	4786	OUT	42224		
SUP. SIG.	207	121		293		

Privy The Address, GORUMON

# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

DATE: 12/08/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	8:30-9:00		8:30-10:00		08:00-09:00		05:00-10:00		9:30-10:30	26			
	9:30-10:30		11:30-13:30		11:30-13:30		10:30-11:30		11:30-12:30				

SUP. SIG.

OP.SIG.													
	13:30-15:30		16:00-18:00		14:00-16:00		13:30-15:30		13:00-15:00	26			
	16:15-17:15		21:00-23:00		16:30-18:30		16:30-18:30		18:00-19:00				

SUP. SIG.

OP.SIG.													
	15:30-21:30		00:00-02:00		19:00-21:00		21:30-23:30		17:00-19:00	26			
	22:00-00:00		02:00-03:00		23:00-01:00		23:00-00:00		21:00-00:00				

SUP. SIG.

OP.SIG.								PLANT REMARKS	
EQUITY READING		U.F. READING		FILTER FEED READING					
IN	68341	4786	IN		42224				
OUT	68546	4801	OUT		42518				
SUP. SIG.	205	115			297				



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

Private The Address GORAN

DATE: 13/08/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	08:15-09:15		8-10:00		09:15-11:15		09:30-10:30		10:00-11:00	29%			
	16:30-11:30		10:30-12:30		15:15-16:15		10:30-11:40		11:30-12:30				

OP.SIG.

SUP. SIG.

	12:30-14:10		13:30-15:30		16:15-18:15		12:20-14:20		13:30-15:30	29%			
	16:30-18:30		16:00-18:00		18:15-20:15		16:10-17:40		16:30-18:30				

OP.SIG.

SUP. SIG.

	21:30-23:30		19:30-21:30		21:15-23:15		18:40-19:50		23:00-23:50	29%			
	23:50-00:50		23:00-01:00		00:00-02:00		20:10-22:10		00:10-02:10				

OP.SIG.

SUP. SIG.

EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS
IN	OUT	IN	OUT	IN	OUT	
68546	4301					1 flow Meter Display Not Working fixed
display off	5629					
SUP. SIG. 203	128					



# MARKS ION EXCHANGE

Committed To Customer's Satisfaction

SINCE 2014

PRIVACY TIME ADDRESS, GUREAHANT

DATE: 14/08/2022

RAW WATER PUMP		AIR BLOWER		S.R. PUMP		FF PUMP		TW PUMP		MLSS	PH	HARDNESS	REMARKS
S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	S.N.	TIME	IN ML			
	08:30-08:30		08-10:00		09:00-10:00		09:30-10:30		09:15-10:15	26.1			
			10:00-12:00		11:00-13:00		10:30-12:30		10:30-12:30				
	09:00-10:30												
OP.SIG.										SUP. SIG.			
	12:30-13:30		14:00-16:00		14:30-16:30		14:40-16:40		13:40-15:40	26.1			
	16:30-18:30		16:00-18:00		17:30-19:30		17:40-18:40		16:40-17:40				
OP.SIG.										SUP. SIG.			
	21:30-23:30		22:00-23:00		21:30-23:30		20:40-21:40		21:40-22:40	26.1			
	23:50-02:10		23:50-01:40		23:30-00:50		22:40-00:10		20:00-02:00				
OP.SIG.										SUP. SIG.			
EQUITY READING		U.F. READING		FILTER FEED READING		PLANT REMARKS							
IN	display off 5029	IN		IN		1 Flow Meter display not working jsh							
OUT	5150	OUT		OUT									
SUP. SIG.		121											

Spere primary the address section 3

13/07/2022

Page No	
Date	

SRL	VRH. No.	Qty	Out	place	single
01	HR 96 — 5882	5000CH	8:00	sec 114	family
02	HR 55 — 6646	1	8:12	1	1
03	HR 55 — 5002	1	9:00	1	1
04	HR 26 — 5882	1	9:50	1	1
05	HR 55 — 6646	1	10:12	1	1
06	HR 55 — 5002	1	10:42	1	1
07	HR 26 — 5882	5000CH	11:11	1	1
08	HR 55 — 6646	1	11:42	sec 114	1
09	HR 55 — 5002	1	12:00	1	1
10	HR 26 — 2882	1	13:00	1	1

Total - 50000 CH

Spere primary the address section 3

14/07/2022

Page No	
Date	

SRL	VRH. No.	Qty	Out	place	single
01	HR 55 — 5002	5000CH	7:40	sec 114	family
02	HR 55 — 6646	1	8:17	1	1
03	HR 26 — 5882	1	8:47	1	1
04	HR 55 — 5002	1	9:20	1	1
05	HR 55 — 6646	1	9:50	1	1
06	HR 26 — 5882	1	10:22	1	1
07	HR 55 — 5002	5000CH	10:59	1	family
08	HR 55 — 6646	1	11:32	1	1
09	HR 26 — 5882	1	12:00	sec 114	1
10	HR 55 — 5002	1	12:42	1	1
11	HR 55 — 6646	5000CH	13:00	1	1

Total - 55000 CH

Spec. pamy the address sector 93

15/07/2022

Page No.	
Date	

SAL	VEH. NO.	Qty	Out	Place	Sing.
1	HR26 — 5882	5000CHR	7:40	Sec 114	Patyia
2	HR26 — 6646	?	8:11	?	?
3	HR26 — 5002	?	8:50	?	?
4	HR — 5882	?	9:20	?	?
5	HR55 — 6646	?	9:59	?	?
6	HR55 — 5002	?	10:12	?	?
7	HR26 — 5882	?	10:52	?	?
8	HR55 — 6646	?	11:00	?	?
9	HR55 — 5002	?	11:22	?	?
10	HR26 — 5882	?	12:52	?	?
11	HR55 — 6646	?	12:40	?	?
12	HR26 — 5882	?	13:00	?	?

Total — 60000 CHR

Spec. pamy the address. sector 93

16/07/2022

Page No.	
Date	

SAL	VEH. NO.	Qty	Out	Place	Sing.
1	HR26 — 5882	5000CHR	08:00	Sec 114	Patyia
2	HR55 — 5002	?	8:53	?	?
3	HR55 — 6646	?	9:00	?	?
4	HR26 — 5882	?	9:42	?	?
5	HR55 — 5002	?	10:12	?	?
6	HR55 — 6646	5000CHR	11:00	Sec 114	Patyia
7	HR26 — 5882	?	11:37	?	Patyia
8	HR55 — 6646	?	12:00	?	?
9	HR55 — 5002	?	12:40	?	?
10	HR26 — 5882	5000CHR	13:42	?	?
11	HR55 — 6646	?	16:00	?	?
12	HR55 — 5002	?	14:42	?	?

Total — 60000 CHR

Spore print the address sector 93

17/07/2022

Date			
------	--	--	--

SRL	VEH. NO.	Qty	Out	Place	Sing
01	HR 55 — 5002	50000 CH	7:50	Sec 114	Curly
02	HR 55 — 6646	"	8:40	"	"
03	HR 26 — 5882	"	9:40	"	"
04	HR 55 — 5002	"	10:20	"	"
05	HR 55 — 6646	50000 CH	10:50	"	"
06	HR 26 — 5882	"	11:32	"	"
07	HR 55 — 5002	"	12:00	"	"
08	HR 55 — 6646	"	12:32	"	"
09	HR 26 — 5882	"	13:07	"	"
10	HR 55 — 5002	50000 CH	14:00	"	"

Total - 50000 CH

Spore print the address sector 93.

18/07/2022

Page No	
Date	

SRL	VEH. NO.	Qty	Out	Place	Sing
1	HR 26 — 5882	50000 CH	7:40	Sec 114	Curly
2	HR 55 — 5002	"	8:30	"	"
3	HR 25 — 6646	"	9:10	"	"
4	HR 26 — 5882	"	9:40	"	"
5	HR 55 — 5002	50000 CH	10:20	"	"
6	HR 55 — 6646	"	10:50	"	"
7	HR 26 — 5882	"	11:30	"	"
8	HR 55 — 5002	"	12:02	"	"
9	HR 55 — 6646	"	12:35	"	"
10	HR 26 — 5882	"	13:08	"	"
11	HR 55 — 5002	50000 CH	13:45	"	"

total - 550000 CH

Spore primary the address sector 93

19/07/2022

Page No  
Date

S/No	VEH- No	Qty	OUT	Place	shra
1-	HR 25 — 5002	5000/ku	7:20	see 114	Ran
2-	HR 26 — 5882	4	8:30	4	4
3-	HR 25 — 6646	4	9:10	4	4
4-	HR 25 — 5002	4	9:45	4	4
5-	HR 26 — 5882	5000/ku	10:20	4	4
6-	HR 25 — 6646	4	10:55	4	4
7-	HR 25 — 5002	4	11:30	4	4
8-	HR 26 — 5882	4	12:05	4	4
9-	HR 25 — 6646	4	12:40	4	4
10-	HR 25 — 5002	5000/ku	13:15	4	4

total - 50000/ku

Spore primary the address sector 93.

20/07/2022

Page No  
Date

S/No	VEH- No	Qty	OUT	Place	shra
1-	HR 26 — 5882	5000/ku	7:40	see 114	Ran
2-	HR 25 — 6646	4	8:20	4	4
3-	HR 25 — 5002	4	8:55	4	4
4-	HR 26 — 5882	4	9:30	4	4
5-	HR 25 — 6646	5000/ku	10:00	4	4
6-	HR 25 — 5002	4	10:35	4	4
7-	HR 26 — 5882	4	11:10	4	4
8-	HR 25 — 6646	4	11:45	4	4
9-	HR 25 — 5002	4	12:20	4	4
10-	HR 26 — 5882	4	12:55	4	4
11-	HR 25 — 6646	4	13:30	4	4
12-	HR 25 — 5002	5000/ku	14:05	4	4

total - 60000/ku

Spore printy Sec 93  
21/07/2022

Page No.	
Date	

SRL	VEH. NO.	Qty	Out	Place	Sing
01	HR26 — 5882	5000 CTR	8/20	20114	Clarity
02	HR55 — 6646	?	9/200	?	
03	HR55 — 5002	?	9/180	?	
04	HR26 — 5882	?	10/11	?	
05	HR55 — 6646	?	11/100	?	
06	HR55 — 5002	5000 CTR	12/100	?	
07	HR26 — 5882	?	12/50	?	
08	HR55 — 6646	?	13/20	?	
09	HR55 — 5002	?	13/40	?	
10	HR26 — 5882	5000 CTR	14/100	?	
11	HR255 — 6646	?	14/60	?	

Total - 55000 CTR

Spore printy Sec 93  
22/07/2022

Page No.	
Date	

SRL	VEH. NO.	Qty	Out	Place	Sing
01	HR55 — 5002	5000 CTR	8/100	Scam	Clarity
02	HR26 — 5882	?	8/40	?	?
03	HR55 — 6646	?	9/110	?	?
04	HR26 — 5002	?	9/40	?	?
05	HR55 — 5882	?	10/110	?	?
06	HR55 — 6646	5000 CTR	10/40	?	?
07	HR26 — 5002	?	11/100	?	?
08	HR26 — 5882	?	11/20	?	?
09	HR55 — 6646	?	11/50	?	?
10	HR26 — 5882	5000 CTR	12/100	?	?

Total - 50000 CTR

Spore printing the address sector 93

23/07/2022

Page No.   
 Date

SAL	VEH. NO.	Qty	Out	Place	Sim
01	HR26 — 5882	5000 HR	8:00	Seethy	Pushy
02	HR55 — 6646	7	8:40	7	7
03	HR55 — 5002	7	9:30	7	7
04	HR26 — 5882	7	10:00	7	7
05	HR55 — 6646	7	10:20	7	7
06	HR55 — 5002	7	11:20	7	7
07	HR26 — 5882	7	12:00	7	7
08	HR55 — 5002	5000 HR	12:30	7	7
09	HR55 — 6646	7	13:20	7	7
10	HR26 — 5882	7	13:50	7	7
11	HR55 — 5002	7	14:10	7	7

Total - 55000 CHR

Spore printing the address sector 93

24/07/2022

Page No.   
 Date

SRL	VEH. NO.	Qty	Out	Place	Sim
1	HR26 — 5882	5000 HR	7:40	Seethy	Pushy
2	HR55 — 6646	7	8:20	7	7
3	HR55 — 5002	7	8:50	7	7
4	HR26 — 5882	7	9:30	7	7
5	HR55 — 6646	7	10:00	7	7
06	HR55 — 5002	5000 HR	10:40	7	7
07	HR26 — 5882	7	11:20	7	7
08	HR26 — 6646	7	12:00	7	7
09	HR55 — 5002	7	12:40	7	7
10	HR26 — 5882	7	13:20	7	7
11	HR55 — 6646	7	14:00	7	7

Total - 55000 CHR

Spore printing the address seeders 93 -

25/07/2022

Page No	
Date	/ /

Ref	Vehicle	Qty	Out	Place	Spiny
1	HR26 - 5002	5000 GR	8:00	scally offer	
2	HR25 - 6646	"	8:20	"	"
3	HR26 - 5882	"	9:20	"	"
4	HR25 - 5002	"	10:00	"	"
5	HR25 - 6646	"	10:32	"	"
6	HR26 - 5882	"	11:07	"	"
7	HR25 - 5002	5000 GR	11:22	"	"
8	HR25 - 6646	"	10:30	"	"
9	HR25 - 5882	"	13:20	"	"
10	HR25 - 5002	"	14:00	"	"
11	HR25 - 6646	5000 GR	14:32	"	"

Total 55000 GR

Spore printing seeders 93

26/07/22

Page No	
Date	/ /

SAL	Vehicle	Qty	Out	Place	Spiny
1	HR26 - 5882	5000 GR	7:50	scally offer	
2	HR25 - 5002	"	8:30	"	"
3	HR25 - 6646	"	9:00	"	"
4	HR26 - 5882	"	9:40	"	"
5	HR25 - 5002	"	10:20	"	"
6	HR25 - 6646	"	11:00	"	"
7	HR26 - 5882	5000 GR	11:52	"	"
8	HR25 - 5002	"	12:07	"	"
9	HR25 - 6646	"	12:40	"	"
10	HR26 - 5882	"	13:00	"	"

Total - 50000 GR

Spore print the address sector 98

24/07/2022

Page No.	
Date	

SRL	VEH. NO.	Qty	Out	Place	Sim
1	HR55 - 6646	5000 LTR	7:50	sec 14	✓
2	HR26 - 5882	✓	8:40	✓	✓
3	HR55 - 5002	✓	9:20	✓	✓
4	HR55 - 6646	✓	10:00	✓	✓
5	HR26 - 5882	✓	10:20	✓	✓
6	HR55 - 5002	5000 LTR	10:59	✓	✓
7	HR55 - 6646	✓	11:20	✓	✓
8	HR26 - 5882	✓	11:59	✓	✓
9	HR55 - 5002	✓	12:30	✓	✓
10	HR55 - 6646	5000 LTR	13:00	✓	✓

Total - 50000 LTR

Spore print the address sector 93

28/07/2022

Page No.	
Date	

SRL	VEH. NO.	Qty	Out	Place	Sim
1	HR26 - 5882	5000 LTR	8:00	sec 14	✓
2	HR55 - 5002	✓	8:32	✓	✓
3	HR55 - 6646	✓	9:17	✓	✓
4	HR26 - 5882	✓	10:00	✓	✓
5	HR55 - 5002	✓	10:39	✓	✓
6	HR55 - 6646	✓	11:07	✓	✓
7	HR26 - 5882	✓	11:50	✓	✓
8	HR55 - 5002	5000 LTR	12:42	✓	✓
9	HR55 - 6646	✓	13:50	✓	✓
10	HR26 - 5882	✓	14:05	✓	✓
11	HR55 - 5002	✓	14:19	✓	✓
12	HR55 - 6646	✓	10:00	✓	✓

Total - 60000 LTR

Spore primary the address sector 98

29/07/2022

Page No.   
 Date

SRL	VEH: NO.	Qty	Out	Place	Sing
1	HR26 — 5882	5000 CR	7:50	Seally	Chy
2	HR55 — 6646	"	8:40	"	"
3	HR55 — 5002	"	9:20	"	"
4	HR26 — 5882	"	10:00	"	"
5	HR55 — 6646	"	10:50	"	"
6	HR55 — 5002	JOOD CR	11:20	"	"
7	HR26 — 5882	"	12:00	"	"
8	HR55 — 6646	"	12:40	"	"
9	HR55 — 5002	"	13:00	"	"
10	HR26 — 5882	5000 CR	13:40	"	"

Total — 50000 HR

Spore primary the address sector 98

30/07/2022

Page No.   
 Date

SRL	VEH: NO.	Qty	Out	Place	Sing
1	HR55 — 5002	5000 CR	7:50	Seally	Chy
2	HR55 — 6646	5000 CR	8:40	Seally	"
3	HR26 — 5882	"	9:20	"	"
4	HR55 — 5002	"	10:00	"	"
5	HR55 — 6646	"	10:20	"	"
6	HR26 — 5882	"	11:00	"	"
7	HR55 — 5002	"	11:30	Seally	"
8	HR55 — 6646	JOOD CR	12:40	"	"
9	HR26 — 5882	"	13:42	"	"
10	HR55 — 5002	"	14:20	"	"
			14	Seally	"

Total — 50000 CR

Spore Drivvy one address sector 93

31/07/2022

Page No.	
Date	

SRL	VEH. NO	Qty	out	Place	Sing
01	HR26 — 5882	5000CH	8:00	Sec 114	✓
02	HR55 — 5002	✓	8:39	✓	✓
03	HR55 — 6646	✓	9:20	✓	✓
04	HR26 — 5882	✓	9:59	✓	✓
05	HR55 — 5002	✓	10:32	Sec 114	✓
06	HR55 — 6646	5000CH	11:3	✓	✓
07	HR26 — 5882	✓	11:59	✓	✓
08	HR55 — 5002	✓	12:04	✓	✓
09	HR55 — 6646	✓	12:50	✓	✓
10	HR26 — 5882	✓	13:26	✓	✓
11	HR55 — 5002	5000CH	13:50	✓	✓
12	HR55 — 6646	✓	14:20	✓	✓

Total  
60000 CH

Date  $\Rightarrow$  01/08/22

Date 01/08/22  
Page No. 01

S.No	Vol No	Qty	Out.	Place.	Sig.
01	HR 26 CP 5882	5000 LTR	08:30	Sec-114	
02	HR 55 5002	"	09:39	"	"
03	HR 55 AB 6646	"	10:28	"	"
04	HR 26 CP 5882	5000 LTR	11:10	"	"
05	HR 55 5002	"	12:40	"	"
06	HR 55 AB 6646	"	12:59	Sec-114	"
07	HR 26 CP 5882	"	14:00	"	"
08	HR 55 5002	"	14:58	"	"
09	HR 55 AB 6646	"	15:30	"	"
10	HR 26 CP 5882	5000 LTR	15:45	"	"
11	HR 55 5002	"	16:02	"	"

Total  $\Rightarrow$  55000 LTR.

Date  $\Rightarrow$  02/08/22

S.No	Vol No	Qty	Out	Place.	Sig.
01.	HR 26 CP 5882	5000 LTR	08:10	Sec-114	
02.	HR 55 5002	"	09:19	"	"
03.	HR 55 AB 6646	"	10:30	"	"
04.	HR 26 CP 5882	"	11:11	"	"
05.	HR 55 5002	"	11:29	"	"
06.	HR 55 AB 6646	"	12:10	"	"
07.	HR 26 CP 5882	"	13:00	"	"
08.	HR 55 5002	"	14:18	"	"
09.	HR 55 AB 6646	"	15:09	"	"
10.	HR 26 CP 5882	"	16:00	"	"

Total  $\Rightarrow$  5000 LTR

Date  $\Rightarrow$  03/08/2022

Date: 03/08/2022

Page No.:

S.No.	Vel No	Qty	Out	Place	Qty
01.	HR 26 CP 5882	5000 LTR	08:39	Sec-117	0
02.	HR 55 5002	"	09:11	"	0
03.	HR 55 AB 6646	"	10:40	"	0
04.	HR 26 CP 5882	"	11:10	"	0
05.	HR 55 5002	"	11:59	"	0
06.	HR 55 AB 6646	"	12:20	"	0
07.	HR 26 CP 5882	"	12:59	"	0
08.	HR 55 5002	"	14:09	"	0
09.	HR 55 AB 6646	5000 LTR	15:00	"	0
10.	HR 26 CP 5882	"	15:30	"	0
11.	HR 55 5002	"	15:45	"	0
12.	HR 55 AB 6646	"	16:05	"	0

Total  $\Rightarrow$  60000 LTR

Date  $\Rightarrow$  04/08/2022

S.No.	Vel No	Qty	Out.	Place	Qty
01.	HR 26 CP 5882	5000 LTR	08:10	Sec	0
02.	HR 55 5002	"	09:00	"	0
03.	HR 55 AB 6646	"	09:10	"	0
04.	HR 26 CP 5882	"	10:10	"	0
05.	HR 55 5002	"	10:40	"	0
06.	HR 55 AB 6646	"	11:00	"	0
07.	HR 26 CP 5882	"	12:10	"	0
08.	HR 55 5002	5000 LTR	13:00	"	0
09.	HR 55 AB 6646	"	14:58	"	0
10.	HR 26 CP 5882	"	15:59	"	0

Total  $\Rightarrow$  50000 LTR

Date  $\Rightarrow$  05/08/22

Date: 05/08/22  
Page No:

S.No	Vel No	Qty	Out	Place	Sig.
01	HR 26 CP 5882	5000 LTR	08:05	Sec	
02	HR 55 5002	"	09:00	"	"
03	HR 55 AB 6646	"	10:10	"	"
04	HR 26 CP 5882	"	11:02	"	"
05	HR 55 5002	"	11:54	"	"
06	HR 55 AB 6646	5000 LTR	12:10	"	"
07	HR 26 CP 5882	"	13:00	"	"
08	HR 55 5002	"	14:15	"	"
09	HR 55 AB 6646	5000 LTR	15:00	"	"
10	HR 26 CP 5882	"	15:30	"	"
11	HR 55 5002	"	16:01	"	"

Total  $\Rightarrow$  55000 LTR

Date  $\Rightarrow$  06/08/22

S.No	Vel No	Qty	Out	Place	Sig.
01	HR 26 CP 5882	5000 LTR	08:00	Sec	
02	HR 55 5002	"	08:40	"	"
03	HR 55 AB 6646	"	09:39	"	"
04	HR 26 CP 5882	"	10:10	"	"
05	HR 55 5002	5000 LTR	11:00	"	"
06	HR 55 AB 6646	"	12:08	"	"
07	HR 26 CP 5882	"	12:48	"	"
08	HR 55 5002	"	13:00	"	"
09	HR 55 AB 6646	"	14:10	"	"
10	HR 26 CP 5882	"	15:19	"	"
11	HR 55 5002	5000 LTR	15:45	"	"
12	HR 55 AB 6646	5000 LTR	16:05	"	"

Total  $\Rightarrow$  60000 LTR

Date → 07/08/22

Date: 07/08/22

Page No.:

S.No	Vel No	Qty	Out	Place	Qty
01	HR 26 CP 5882	5000 LTR	08:00	Sec-	4
02	HR 55 5002	"	08:49	"	4
03	HR 55 AB 6646	"	09:30	"	4
04	HR 55 5002	"	10:10	"	4
05	HR 26 CP 5882	"	11:19	"	4
06	HR 55 AB 6646	"	12:10	"	4
07	HR 55 5002	"	13:10	"	4
08	HR 26 CP 5882	"	14:29	"	4
09	HR 55 AB 6646	5000 LTR	15:40	"	4
10	HR 55 5002	"	16:00	"	4

Total ⇒ 50000 LTR

Date ⇒ 08/08/22

S.No	Vel No	Qty	Out	Place	Qty
01	HR 26 CP 5882	5000 LTR	08:00	Sec-	4
02	HR 55 5002	"	08:28	"	4
03	HR 55 AB 6646	"	09:30	"	4
04	HR 26 CP 5882	"	10:10	"	4
05	HR 55 5002	5000 LTR	11:10	"	4
06	HR 55 AB 6646	"	12:00	"	4
07	HR 26 CP 5882	5000 LTR	12:40	"	4
08	HR 55 5002	"	14:10	"	4
09	HR 55 AB 6646	"	15:29	"	4
10	HR 26 CP 5882	"	16:02	"	4

Total ⇒ 50000 LTR

Date  $\Rightarrow$  09/08/22

09/08/22

S.No	Vel No	Qty	Out	Place	Sig.
01	HR 26 CP 5882	5000LTR	08:05	Sec -	
02	HR 55 5002	"	09:00	"	"
03	HR 55 AB 6646	"	09:26	"	"
04	HR 26 CP 5882	"	10:00	"	"
05	HR 55 5002	"	10:30	"	"
06	HR 55 AB 6646	"	10:59	"	"
07	HR 26 CP 5882	5000LTR	11:19	"	"
08	HR 55 5002	"	12:40	"	"
09	HR 55 AB 6646	"	13:00	"	"
10	HR 26 CP 5882	"	15:21	"	"
11	HR 55 5002	5000LTR	16:00	"	"

Total  $\Rightarrow$  55000LTR

Date  $\Rightarrow$  10/08/22

S.No	Vel No	Qty	Out	Place	Sig.
01	HR 26 CP 5882	5000LTR	08:00	Sec -	
02	HR 55 5002	"	08:59	"	"
03	HR 55 AB 6646	"	09:30	"	"
04	HR 26 CP 5882	"	10:00	"	"
05	HR 55 5002	"	10:40	"	"
06	HR 55 AB 6646	5000LTR	11:05	"	"
07	HR 26 CP 5882	"	12:15	"	"
08	HR 55 5002	"	14:00	"	"
09	HR 55 AB 6646	"	15:30	"	"
10	HR 26 CP 5882	5000LTR	16:02	"	"

Total  $\Rightarrow$  50000LTR

Date  $\Rightarrow$  11/08/22

Date: 11/08/22  
Page No.:

S.No	Vel No	Qty	Out	Place	Sign	S.No
01	HR 26 CP 5882	5000 LTR	08:00	Sec		01
02	HR 55 5002	"	09:00	"	"	02
03	HR 55 AB 6646	"	09:30	"	"	03
04	HR 26 CP 5882	"	10:10	"	"	04
05	HR 55 5002	5000 LTR	11:05	"	"	05
06	HR 55 AB 6646	"	11:30	"	"	06
07	HR 26 CP 5882	"	12:02	"	"	07
08	HR 55 5002	"	12:49	"	"	08
09	HR 55 AB 6646	"	13:00	"	"	09
10	HR 26 CP 5882	"	14:39	"	"	10
11	HR 5002	5000 LTR	16:00	"	"	

Total  $\Rightarrow$  55000 LTR

Date  $\Rightarrow$  12/08/22

S.No	Vel No	Qty	Out	Place	Sign	S.No
01	HR 26 CP 5882	5000 LTR	08:10	Sec		01
02	HR 55 5002	"	08:55	"	"	02
03	HR 55 AB 6646	"	09:49	"	"	03
04	HR 26 CP 5882	5000 LTR	10:10	"	"	04
05	HR 55 5002	"	11:40	"	"	05
06	HR 55 AB 6646	"	12:10	"	"	06
07	HR 26 CP 5882	"	13:00	"	"	07
08	HR 55 5002	"	14:10	"	"	08
09	HR 55 AB 6646	"	15:05	"	"	09
10	HR 26 CP 5882	5000 LTR	16:02	"	"	10

Total  $\Rightarrow$  50000 LTR

Date  $\Rightarrow$  13/08/22

13/08/22

S.No	Vel No.	Qty	Out	place	Qty
01	HR 26 CP 5882	5000 LTR	08:00	Sec	5000
02	HR 55 5002	4	08:49	"	4
03	HR 55 AB 6646	4	09:00	"	4
04	HR 26 CP 5882	5000 LTR	09:49	"	4
05	HR 55 5002	4	10:00	"	4
06	HR 55 AB 6646	4	10:39	"	4
07	HR 26 CP 5882	4	10:58	"	4
08	HR 55 5002	4	11:40	"	4
09	HR 55 AB 6646	4	14:10	"	4
10	HR 26 CP 5882	5000 LTR	15:00	"	4

Total  $\Rightarrow$  50000 LTR

Date  $\Rightarrow$  14/08/22

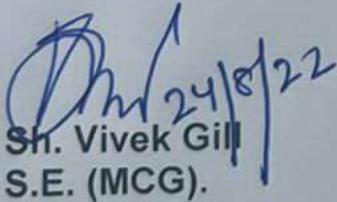
S.No	Vel No -	Qty	Out.	Place	Qty
01	HR 26 CP 5882	5000 LTR	08:06	Sec	5000
02	HR 55 5002	4	09:00	"	4
03	HR 55 AB 6646	4	09:14	"	4
04	HR 26 CP 5882	4	10:10	"	4
05	HR 55 5002	4	11:10	"	4
06	HR 55 AB 6646	4	12:18	"	4
07	HR 26 CP 5882	5000 LTR	13:00	"	4
08	HR 55 5002	4	14:10	"	4
09	HR 55 AB 6646	4	15:05	"	4
10	HR 26 CP 5882	5000 LTR	16:00	"	4

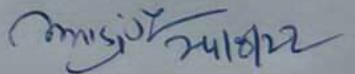
Total  $\Rightarrow$  50000 LTR

**Subject: - Virender Sharma V/s State of Haryana in O.A. No.325/1/2022.**

With reference above noted subject, I was appointed for inspection on the behalf of MCG to associate the team at the time of inspection of STP & Rain Water Harvesting structures located at Privy in Sector 93, Gurugram as per the order of Hon'ble NGT. During the site visit, it was decided that the status of functionality of Rain Water Harvesting is provided to the NGT by MCG. In this regard, it is submitted that site of Privy is inspected and found that 11 nos of Rain Water Harvesting structures are located at the site, which have been physically checked and are found functional (photo attached with latitude and longitude). It is also pertinent to mention here that a date wise record of cleaning of Rain Water Harvesting structures is also provided by JLL (operation and maintenance service provider) to Privy Society (Copy attached).

Report is submitted for your kind information please.

  
Sh. Vivek Gill  
S.E. (MCG).

  
Sh. Ashish Kumar  
A.E (MCG)